



NOTIFICATION No. 177 / 2017

Thiru K.V.Senthur Pandian, District Judge, functioning as Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai, is transferred and posted as District Judge, Sivagangai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 09 .10.2017.

R. S. M.
09/10/17
REGISTRAR GENERAL

To

1. Thiru K.V.Senthur Pandian, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai.
2. The Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai.
3. The District Judge, Sivagangai.
4. The Principal District Judge, Madurai.
5. The Chief Judicial Magistrate, Madurai / Sivagangai.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, Madurai.
8. The Treasury Officers, District Treasury, Sivagangai.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras (12 copies).
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.

11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore - 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Computer Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru K.V.Senthur Pandian, District Judge, functioning as Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai - transferred and posted as District Judge, Sivagangai - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 177 / 2017 dated : 09.10.2017.

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Thiru K.V.Senthur Pandian, District Judge, functioning as Additional District Judge and Presiding Officer, Principal Special Court under E.C.Act, Madurai, who has been transferred and posted as District Judge, Sivagangai, vide High Court's Notification cited above, is required to hand over charge of his post to the Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai, immediately, and take charge of his new post, within the joining time prescribed under relevant Rules.

The Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai, is required to hold full additional charge of the post of Additional District Judge and Presiding Officer, Principal Special Court under E.C.Act, Madurai, until further orders.

HIGH COURT, MADRAS.
DATED: 09.10.2017.

R. J. in
09/10/17
REGISTRAR GENERAL

To

1. Thiru K.V.Senthur Pandian, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai.
2. The Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Madurai.

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3. The District Judge, Sivagangai.
4. The Judge, I / II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai.
5. The Judge, Family Court, Sivagangai.
6. The Principal District Judge, Madurai.
7. The Chief Judicial Magistrate, Madurai / Sivagangai.
8. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
9. The Pay and Accounts Officer, Madurai.
10. The Treasury Officers, District Treasury, Sivagangai.